

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:GWALIOR

Civil Contempt Petition No.202/00049/2017

(in O.A. No.202/00829/2014)

Gwalior, this Tuesday, the 05th day of February, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Rajendra Kumar Jha S/o Shri P.Jha 64 years
Occupation Retired R/o 30 Mahesh Nagar
P.G. Enclave City Centre
Gwalior M.P. 474011

-Applicant

(By Advocate –**Shri Avanish Kumar Dubey**)

V e r s u s

1. Shri Rajiv Mehrishi Union of India through Comptroller And Auditor General of India Pocket 9-B Deendayal Upadhyay Marg, New Delhi 110124
2. Ms. Rudra Saha IAAS The Principal The Accountant General (A&E)-I Madhya Pradesh Gwalior 474002
3. Shrimati Priya Parikh IAAS Deputy Accountant General (Admn.) O/o Principal Accountant General (A/E) M.P. Audit Bhawan Arera Hills Hoshangabad Road Bhopal M.P. 462011
4. Dr. Shakuntla Devi, Chief Controller (Pensions) For pay and Accounts Officer Central Pension Accounting Office Trikoot Bhikaji Cama Place New Delhi 110006
5. Shri G.V. Mishra Executive Engineer P.W.D. Division Gwalior Near Baijatal Moti Mahal Gwalior 474007
6. Shri Anil Shrama District Treasury Officer, Gwalior Gorkhi Lashkar Gwalior M.P. 474001 - Respondents

(By Advocate –Shri M.K. Sharma for respondents No.1 to 4)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the petitioner submits that the order of this Tribunal has been complied with. Therefore this Contempt Petition may be disposed of as having become infructuous.

2. In view of the submission made by the learned counsel for the petitioner, this Contempt Petition is hereby closed. Notices issued to the respondents are discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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